given to the State/Union Territories for excellent performance in enrolment of adult women in the age group 15-35 years, during a particular year.

(c) The Sixth Plan document envisages eradication of illiteracy in the age group 15-35 by 1990. The yearwise target of enrolment during the Seventh Plan will be finalised on an year to year basis in consultation with the Planning Commission.

10 Plus 2 Pattern of Education

48. MISS SAROJ KHAPARDE: Will the Minister of EDUCATION be pleased to state:

(a) what are the names of States which have switched over to the 10 plus 2 pattern of education;

(b) the names of States which have not introduced the pattern;

(c) what are the reasons given by each State;

(d) by when such States are likely to introduce the pattern and whether it is likely to be introduced in colleges by some States;

(e) if so, the names of those States; and

(f) what Central assistance is being given to the States for the new pattern?

THE MINISTER OF EDUCATION (SHRI K. C. PANT); (a) The following 18 States have switched over to the 10 plus 2 system:

- (1) Andhra Pradesh;
- (2) Assam:
- (3) Bihar;
- (4) Gujarat;
- (5) Jammu and Kashmir;

(6) Karnataka;

- (7) Kerala;
- (8) Maharashtra;
- (9) Manipur
- (b) manpu

(10) Meghalaya;

(11) Nagaland;
(12) Orissa;
(13) Rajasthan

- (14) Tamil Nadu
- (15) Tripura
- (16) Uttar Pradesh

(17) West Bengal and

(18) Sikkim.

(b) Haryana, Himachal Pradesh, Punjab and Madhya Pradesh.

to Questions

(c) to (e) While the States have pleaded paucity of resources and lack of infrastructure in the past, with the exception of Himachal Pradesh, they have now all decided to implement the 10 plus 2 system. The States of Punjab, Haryana and Madhya Pradesh will implement the system from the academic session 1985-86.

(f) No Central assistance is being given to the States for switching over to 10 plus 2 system of school education.

.Programme for Women's Welfare

49. MISS SAROJ KHAPARDE: Will the Minister of SOCIAL AND WOMEN'S WELFARE be pleased to state:

(a) what are the details of programmes made by Government for women's welfare during 1985 and the Seventh Five Year Plan;

(b) the measures taken or proposed to be taken to implement them;

(c) whether there is any proposal to set up a commission on women on the pattern of Mandal Commission; and

(d) if so, what are the details thereof; if not the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL AND WOMEN'S WELFARE (SHRIMATI MARAGATHAM CHANDRASEKH-AR): (a) The details of the Programme for Women's Welfare for 1985 and Seventh Five Year Plan are being finalised.